

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO.1150**  
TO BE ANSWERED ON 07.02.2020

**WELFARE SCHEMES FOR ORPHAN CHILDREN**

†1150.SHRIMATI POONAMBEN MAADAM:  
SHRIMATI RANJEETA KOLI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the schemes being implemented by the Government for the welfare of orphan and destitute children across the country, State/UT-wise;
- (b) the number of orphan children benefited under such schemes, State-wise;
- (c) the funds allocated/released/spent under the said schemes during the last three years, State-wise; and
- (d) whether the Government has reviewed these schemes since their inception and if so, the details and the outcome thereof?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SRIMATI SMRITI ZUBIN IRANI)

(a) to (d): As per the Juvenile Justice (Care and Protection of Children) Act, 2015, orphan and destitute children in the country are "Children in need of care and protection (CNCP). The primary responsibility of execution of the Act lies with the States/UTs. However, the Ministry of Women and Child Development is implementing a centrally sponsored Child Protection Services (CPS) Scheme (erstwhile Integrated Child Protection Scheme) for supporting the children in difficult circumstances. The primary responsibility of implementation of the scheme lies with the State Governments/UT Administrations. Under the provisions of the CPS, Central Government is providing financial assistance to the States/UTs for undertaking a situational analysis of children in difficult circumstances, inter-alia. Under the scheme institutional care to Children in need of care and protection and Children in Conflict with Law is provided in Child Care Institutions (CCIs). The scheme also provides for non-institutional care wherein support is extended for adoption, foster care and sponsorship. The details of children who have benefited under CPS scheme as informed by the States/UTs during 2019-20 is at **Annexure-I**. Details of the funds released and utilized under the said scheme by the States during the last three years is at **Annexure-II**. The financial norms for various components under ICPS (now "Child Protection Services") were revised with effect from 1st April, 2014. The key features of the revised Scheme included increased maintenance grant for children in homes, from Rs.750 to Rs.2000 per child per month. The ICPS was renamed as CPS as sub-scheme under Umbrella Integrated Child Development Services w.e.f. 1<sup>st</sup> April, 2017, as communicated vide Government order dated 20<sup>th</sup> November, 2017. Following modifications have come into effect pursuant to the said order:

- (i) Maintenance grant for children in homes was enhanced to Rs.2160 per child per month,
- (ii) Sitting allowance of Child Welfare Committee and Juvenile Justice Board's members has been enhanced from Rs.1000/- to Rs.1500/- in accordance with new JJ Model Rules, 2016 and
- (iii) Programmatic allocation for Childline India Foundation Head office and four regional Centres, was increased by Rs.9.70 Crore for protection services of CHILDLINE, to address expansion and emerging protection needs.

**Annexure-I**

**The details of children who have benefited under CPS scheme as informed by the States/UTs during 2019-20 (up to 30.01.2020)**

#	State	Institutional Care [Homes]		Open Shelters		Specialised Adoption Agencies	
		No. Assisted	Beneficiaries	No. Assisted	Beneficiaries	No. Assisted	Beneficiaries
1	Andhra Pradesh	66	2954	9	262	14	140
2	Arunachal Pradesh	5	185	0	0	1	10
3	Assam	52	1617	7	104	21	72
4	Bihar	26	1567	5	134	13	138
5	Chhattisgarh	65	2042	10	127	12	95
6	Goa	20	557	2	225	2	16
7	Gujarat	45	1706	0	0	12	86
8	Haryana	24	1322	14	425	7	52
9	Himachal Pradesh	32	1268	4	91	1	15
10	Jammu and Kashmir	17	823	0	0	2	0
11	Jharkhand	41	1466	5	125	12	92
12	Karnataka	79	3124	38	1084	25	319
13	Kerala	30	721	4	100	11	222
14	Madhya Pradesh	67	2804	8	348	26	243
15	Maharashtra	74	2320	2	50	17	170
16	Manipur	42	1160	14	296	7	55
17	Meghalaya	44	868	4	150	4	5
18	Mizoram	45	1178	0	0	7	26
19	Nagaland	39	609	3	60	4	5
20	Orissa	93	7112	12	300	25	250
21	Punjab	19	620	0	0	6	77
22	Rajasthan	85	2459	22	401	24	99
23	Sikkim	16	496	4	64	4	20
24	Tamil Nadu	198	12864	11	275	20	200
25	Tripura	23	717	2	58	6	49
26	Uttar Pradesh	74	3703	20	517	25	247
27	Uttarakhand	20	437	2	50	2	15
28	West Bengal	70	4156	49	1226	23	326
29	Telangana	40	1306	0	0	11	320
30	Andaman & Nicobar	10	401	-	0	2	10
31	Chandigarh	7	252	0	0	2	17
32	Dadra and Nagar Haveli	0	0	1	25	1	10
33	Daman and Diu	1	25	-	0	-	0
34	Lakshadweep	-	0	-	0	-	0
35	Delhi	29	1614	9	313	3	59
36	Puducherry	27	1043	2	42	2	16
	<b>Total</b>	<b>1525</b>	<b>65496</b>	<b>263</b>	<b>6852</b>	<b>354</b>	<b>3476</b>

**Annexure-II****Status of grant released and utilized under Child Protection Scheme [CPS] as on 30.01.2020 (Rs.in lakh)**

Sl. No.	Name of the State	2016-17		2017-18		2018-19	
		Amount released	Amount Utilized	Amount released	Amount Utilized	Amount released	Amount Utilized
1	Andhra Pradesh	110.74	586.32	1469.88	1537.11	1870.01	1477.11
2	Arunachal Pradesh	52.29	179.54	643.71	180.00	37.63	526.03
3	Assam	413.64	1112.98	2932.68	1608.78	3379.63	2015.65
4	Bihar	2787.92	1923.33	541.56	1609.84	2621.87	1619.23
5	Chattisgarh	527.77	1683.25	3181.97	1701.20	2151.01	2179.68
6	Goa	36.83	98.27	728.53	54.44	16.03	80.17
7	Gujarat	769.95	1526.53	590.11	1767.24	2251.55	1790.09
8	Haryana	0.00	1224.85	1858.22	2500.00	1387.60	1693.65
9	Himachal Pradesh	2345.48	2390.26	1835.01	1833.11	1342.64	1349.88
10	Jammu & Kashmir	43.12	114.71	807.48	807.48	2106.94	1189.53
11	Jharkhand	840.11	842.14	1714.57	1641.76	1480.26	1570.69
12	Karnataka	3720.80	3709.53	3272.45	1364.04	4022.56	3098.95
13	Kerala	260.50	216.96	1849.45	1275.72	1263.77	1289.64
14	Madhya Pradesh	2503.88	2535.83	3262.77	2582.87	2959.23	3070.18
15	Maharashtra	2272.33	1569.37	608.15	608.15	3156.52	1922.01
16	Manipur	241.34	709.47	1886.33	2103.00	3866.99	3660.70
17	Meghalaya	2060.33	2060.33	1846.60	1846.60	2254.51	900.80
18	Mizoram	1949.55	1949.55	1917.51	1917.51	2042.28	2042.28
19	Nagaland	1350.37	1447.50	1457.45	1457.45	1787.12	1779.05
20	Orissa	1089.22	2580.78	2599.30	2782.53	4352.44	3398.22
21	Punjab	581.67	718.31	143.24	875.43	1244.17	535.83
22	Rajasthan	0.00	2267.52	4752.30	2995.81	3584.72	3584.72
23	Sikkim	601.18	365.87	662.76	125.43	379.25	512.55
24	Tamil Nadu	13039.37	3648.55	2013.12	5512.50	7895.14	8622.16
25	Telangana	195.64	1823.98	894.82	633.08	1329.23	1647.72
26	Tripura	676.04	415.30	446.81	499.00	885.77	841.54
27	Uttar Pradesh	3207.19	3109.82	1830.67	4222.98	7834.39	5347.81
28	Uttarakhand	15.54	187.54	907.57	731.40	1344.40	405.84
29	West Bengal	6763.87	3522.60	5073.56	4232.67	2372.13	3391.03
30	Andaman & Nicobar Island	36.88	36.76	31.66	93.36	218.85	201.17
31	Chandigarh	245.44	278.53	194.32	236.17	577.58	259.27
32	Dadra & Nagar Haveli	177.59	59.11	24.82	69.90	11.24	90.74
33	Daman & Diu	126.42	80.33	21.89	83.00	18.42	67.77
34	Delhi	978.64	1024.94	354.33	907.88	1007.39	849.99
35	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00
36	Puducherry	826.33	768.69	114.35	426.20	398.43	*
<b>Total</b>		<b>50847.97</b>	<b>46769.35</b>	<b>52469.95</b>	<b>52823.64</b>	<b>73451.70</b>	<b>63011.68</b>

\* Statement of Expenditure and Utilization Certificate is awaited.